



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Jammu, the 27th of March, 2018

SRO 143 .- In exercise of the powers conferred by sub-section (1) of section 3 of the Jammu and Kashmir Juvenile Justice (Care and Protection of Children) Act, 2013, the Government in consultation with the Hon'ble High Court designate the following Judicial Officers as Principal Magistrates for the Juvenile Justice Boards as shown against each:-

S.No	Name of the Principal Magistrate S/Shri	Juvenile Justice Board
1.	Altaf Hussain Khan, Munsiff Anantnag.	Anantnag
2.	Fayaz Ahmad Qureshi, Munsiff Baramulla	Baramulla
3.	Parvez Iqbal, Sub Judge/ Special Mobile Magistrate, Srinagar	Srinagar
4.	Meyank Gupta, 3 rd Additional Munsiff, Jammu.	Jammu
5.	Arun Kumar Kotwal, Sub Judge/Mobile Magistrate, Bhaderwah	Doda
6.	Nuashad Ahmad Khan, Sub Judge/Mobile Magistrate, Rajouri	Rajouri
7.	Ms. Spalzes Angmo, Chief Judicial Magistrate, Kargil	Kargil
8.	Tsewang Phuntsog, Munsiff Nobra	Leh

By order of the Government of Jammu and Kashmir.

Sd/-

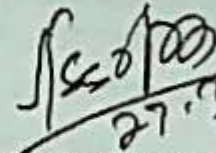
(Abdul Majid Bhat)
Secretary to Government
Dated: 27 -02-2018.

NO: LD(A)2008/85

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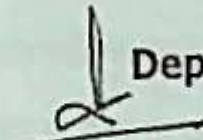
1. Ld. Advocate General, J&K, Jammu.
2. Director General of Police, J&K, Jammu.

3. Commissioner/Secretary to Government, Social Welfare Department. He is requested to notify the constitution of the Boards and to provide necessary infrastructure to these Boards in terms of Rule 81 of the Jammu and Kashmir Juvenile Justice (Care and Protection of Children) Act, 2013.
4. Registrar General, J&K High Court, Jammu.
5. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Jammu.
6. All concerned Principal Magistrates.
7. Director Litigation, Kashmir/Jammu.
8. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
9. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
10. Incharge Website, , Department of L&PA
11. SRO section, Department of L&PA (w. 7. s. c).
12. Concerned file.


27.3.18

(Ashish Gupta)

Deputy Legal Remembrancer


27.3.2018